

ITEM NO.22

Court 5 (Video Conferencing)

SECTION III-A

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) Nos. 625-626/2019 in C.A. Nos. 11017- 11018/2018

ABHISHEK KUMAR SINGH

Petitioner(s)

VERSUS

G. PATTANAİK & ORS.

Respondent(s)

WITH

CONMT.PET.(C) No. 642-643/2019 in C.A. No. 11017-11018/2018 (III-A)
(FOR ADMISSION)

CONMT.PET.(C) No. 671-672/2019 in C.A. No. 11017-11018/2018 (III-A)
(With IA No. 88380/2019 - EXEMPTION FROM FILING O.T. and IA No.
148727/2019 - INTERVENTION/IMPLEADMENT)

W.P.(C) No. 491/2020 (X)

(With IA No. 50896/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No.
49459/2020 - APPROPRIATE ORDERS/DIRECTIONS, IA No. 93554/2020 -
APPROPRIATE ORDERS/DIRECTIONS, IA No. 75316/2020 - EXEMPTION FROM
FILING AFFIDAVIT, IA No. 72118/2020 - EXEMPTION FROM FILING
AFFIDAVIT, IA No. 93558/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA
No. 50901/2020 - EXEMPTION FROM FILING AFFIDAVIT, IA No. 50897/2020
- EXEMPTION FROM FILING AFFIDAVIT, IA No. 49460/2020 - EXEMPTION
FROM FILING O.T., IA No. 93556/2020 - EXEMPTION FROM FILING O.T.,
IA No. 50903/2020 - EXEMPTION FROM FILING O.T., IA No. 76074/2020 -
EXEMPTION FROM PAYING COURT FEE, IA No. 93552/2020 -
INTERVENTION/IMPLEADMENT, IA No. 50899/2020 -
INTERVENTION/IMPLEADMENT, IA No. 75315/2020 - PERMISSION TO FILE
ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA No. 72117/2020 -
PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES and IA No.
76073/2020 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

CONMT.PET.(C) No. 395-396/2020 in C.A. No. 11017-11018/2018 (III-A)
(With IA No. 48372/2020 - EXEMPTION FROM FILING O.T.)

CONMT.PET.(C) No. 408-409/2020 in C.A. No. 11017-11018/2018 (III-A)
(With IA No. 50305/2020 - EXEMPTION FROM FILING O.T.)

Date : 12-10-2020 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s)

Mr. Gaurav Mehrotra, Adv.
Mr. Talha Abdul Rahman, AOR
Mr. Utsav Misra, Adv.
Mr. Abhineet Jaiswal, Adv.
Mohd. Shaz Khan, Adv.
Mr. Udit Atul Konkantankar, Adv.

Mr. Mukul Rohatgi, Sr. Adv.
Mohd. Nizam Pasha, Adv.
Ms. Ranjeeta Rohatgi, AOR
Ms. Samten Doma, Adv.

For Respondent(s)

Mr. Ravindra Raizada, Sr. Adv.
Mr. Rajeev Kumar Dubey, Adv.
Mr. Saurav Singh Chauhan, Adv.
Mr. Ashiwan Mishra, Adv.
Mr. Kamendra Mishra, AOR

Mr. Vikas Singh, Sr. Adv.
Ms. Vanshaja Shukla, AOR
Mr. Mritunjay Singh, Adv.
Ms. Anuja Pethia, Adv.

Ms. Sakshi Kakkar, AOR

Mr. Shivam Ojha, Adv.
Mr. Mayank Sapre, Adv.
Md. Atif, Adv.
Mr. Rohit Anil Rathi, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the matters on 16th October, 2020.

(NIDHI AHUJA)
AR-cum-PS

(VIDYA NEGI)
COURT MASTER (NSH)